

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.181 OF 2020

PETITIONERS:

1.SAJIN M, (CURRENTLY UNDER ORDERS OF
NON-RENEWAL OF CONTRACT)
S/O.ABDUL HAMEED M,
ACCREDITED ENGINEER,EDAYURGRAMA PANCHAYAT OFFICE,
EDAYUR P.O.,
VALANCHERRY VIAMALAPPURAM DISTRICT-676552

2.FIROS N.T (CURRENTLY UNDER ORDERS OF
NON-RENEWAL OF CONTRACT) S/O.MOOSA N.T,
ACCREDITED OVERSEER,
EDAYURGRAMA PANCHAYAT OFFICE,
EDAYUR P.O., VALANCHERRY VIA
MALAPPURAM DISTRICT-676552.

BY ADVS. SRI. KALEESWARAM RAJ
SRI. THULASI K. RAJ

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
LOCAL SELF GOVERNMENT DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695001.

2. RURAL DEVELOPMENT COMMISSIONER & MISSION DIRECTOR
MAHATMA GANDHI NATIONAL RURAL EMPLOYMENT GUARANTEE
SCHEME, FIRST FLOOR, PUNARJANI, T.C.26/1333(2),
PANAVILA JUNCTION, THIRUVANANTHAPURAM-695001

3.PROGRAMME CO-ORDINATOR/DISTRICT COLLECTOR,
D.S.M.S.BUILDING, P.O.BOX NO.9,
CIVIL STATION, MALAPPURAM-676517

4.PROJECT DIRECTOR &JOINT PROGRAMME CO-ORDINATOR,
D.S.M.S.BUILDING, P.O.BOX NO.9,
CIVIL STATION, MALAPPURAM-676517

5.EDAYUR GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY,

EDAYUR P.O. VALANCHERRY VIA
MALAPPURAM -676552.

6. SECRETARY,
EDAYUR GRAMA PANCHAYAT,
EDAYUR P.O. VALANCHERRY VIA
MALAPPURAM -676552.

7. THE PANCHAYAT COMMITTEE,
REPRESENTED BY ITS PRESIDENT,
EDAYUR GRAMA PANCHAYAT,
EDAYUR P.O. VALANCHERRY VIA
MALAPPURAM -676552.

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.181 of 2020

Dated this the 28th day of April, 2020

ORDER

Issue notice before admission. Post the case on 21.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

bng

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT.P1:- TRUE COPY OF THE AGREEMENT DTD.24.3.18 BETWEEN THE 1ST PETITIONER AND THE 5TH RESPONDENT THE PANCHAYATH

EXT.P2:-TRUE COPY OF THE AGREEMENT DTD. 1.6.18 BETWEEN THE 2ND PETITIONER AND THE 5TH RESPONDENT PANCHAYATH

EXT.P3:- TRUE COPY OF THE RELEVANT PAGES OF THE DECISION NO.5/5(1) DTD. 8.3.18 OF THE EDAYUR GRAMA PANCHAYATH

EXT.P4:- TRUE COPY OF THE ORDER DATED 12.3.18 ISSUED BY THE 6TH RESPONDENT

EXT.P5:- TRUE COPY OF THE COMMUNICATION DTD.10.10.18 ISSUED BY THE 4TH RESPONDENT

EXT.P6:- TRUE COPY OF THE ORDER DATED 12.10.18 ISSUED BY THE 6TH RESPONDNET

EXT.P7:-TRUE COPY OF THE MEETING MINUTES DTD. 12.10.18

EXT.P8:-TRUE COPY OF THE JUDGMENT IN W.P.C NO.33813/2018 DTD. 1.11.18

EXT.P9:-TRUE COPY OF THE ENQUIRY REPORT OBTAINED BY THE PETITIONERS

EXT.P10:-TRUE COPY OF THE COMPLAINT ALONG WITH THE COVERING LETTER DTD.2.3.2020 ISSUED BY THE BLOCK PROGRAM OFFICER

EXT.P11:-TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONERS TO

THE EARLIER COMPLAINT OF MR.SOMASUNDARAM

EXT.P12:-TRUE COPY OF THE DECISION BY THE GRAMA PANCHAYAT ON
10..3..2020

EXT.P13:-TRUE COPY OF THE GOVERNMENT NOTIFICATION D,O.NO.M-
11011/08/2020-MEDIA DTD.20.3.2020

EXT.P14:-TRUE COPY OF THE LETTER NO.MGNREGS/EST 1 12020
DTD.20.4.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE